

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/70/2023
NAME OF THE COMPANY	I-Vantage India Pvt Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	I-Vantage India Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. GP Yash Vardhan for the Financial Creditor.
Ld. Counsel Ms. Sania Banu for the Corporate Debtor.

Matter is adjourned to 18.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)